

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 51 OF 2026**

IN THE MATTER OF:

**News Item titled "Parents object to metal Water bottle ban at private school"
appearing in The Hindu Bureau dated 18.01.2026**

AMENDED MEMO OF PARTIES (As Per ORDER DATED 17.03.2026)

**News Item titled "Parents object to metal Water bottle ban at private school"
appearing in The Hindu Bureau dated 18.01.2026**

VERSUS

1. Delhi Pollution Control Committee
Through its Member Secretary,
4th Floor, ISBT Building, Kashmere Gate, Delhi – 110006
Email: msdpcc@nic.in (RESPONDENT NO.1)
2. Directorate of Education, GNCTD
Through The Secretary
Delhi Secretariate, New Delhi – 110002
Email: secyedu@nic.in (RESPONDENT NO.2)
3. Central Pollution Control Board
Parivesh Bhawan, East Arjun Nagar, Delhi-110032
Email: mscb.cpcb@nic.in (RESPONDENT NO.3)
4. District Magistrate Central Delhi
14, Darya Ganj, New Delhi- 110002
Email: dccentral@nic.in (RESPONDENT NO.4)
5. Raghubir Singh Junior Modern School
Through its Principal,
Humayun Road, Central Delhi
Pandara Flats, India Gate, New Delhi-110003 (RESPONDENT NO.5)